

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1477
ANSWERED ON:22.03.2012
NATIONAL COASTAL PROTECTION PROJECT
Banerjee Shri Ambica

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether a National Coastal Protection Project (NCP) has been launched by the Centre;
- (b) if so, the salient features of the NCP;
- (c) the phase-wise details of the project alongwith the estimated cost thereof;
- (d) the details of shares of funding agencies including the Union and State Governments; and
- (e) the share of funding to be met by West Bengal and other coastal States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Ministry of Water Resources had initiated the process of collecting details of severely affected reaches with a view to exploring the possibility of preparing a National Coastal Protection Project (NCP) and taking up the same for external assistance.
- (b) A Project Preparatory Technical Assistance (PPTA) for preparing a Sustainable Coastal Protection and Management Project for the States of Maharashtra, Karnataka & Goa was taken up with ADB grant of US \$ 1 million and was carried out by ADB appointed consultants. PPTA Final Report was completed in May, 2009.
- (c) Sustainable Coastal Protection and Management Investment Program for a Multi-tranche Financing Facility (MFF) was negotiated with Asian Development Bank on 30 August- 1 September 2010 for an amount of US \$ 250 million (total project cost is US \$404.6 million) for the States of Maharashtra, Karnataka and Goa. The facility will be implemented in three or more tranches.
- (d) Share of the State Governments is US \$ 119.8 million (Maharashtra: US \$ 51.196 million, Karnataka: US \$ 54.941 million and Goa: US \$ 13.693 million), i.e.29.6%. Balance amount will be met through other sources including private sector. Tranche-1 (LN 2679-IND) of the Project was signed on 17th August 2011 for a total estimated cost of US \$ 62.7 million, with ADB loan of US \$ 51.5 million for the States of Maharashtra and Karnataka (Maharashtra: US \$10.5 million and Karnataka: US \$41.0 million) The share of State Governments under this tranche is 17.7 %. The MFF is intended to finance components for a) Sustainable Plans and Management for Shoreline; b) Coastal Erosion and Instability Reduction; and c) Capacity Development for Shoreline Planning and Development.
- (e) The State of West Bengal is not included under Sustainable Coastal Protection and Management Investment Program.